

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.354/98

Monday the 9th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Jagadamba Kumari K
Branch Postmaster
Ookkade Branch Post Office
Nemom, Trivandrum - 695 020

...Applicant

(By advocate: Mr Thomas Mathew)

Versus

1. Superintendent of Post Offices
Trivandrum South Division
Trivandrum 695 014

2. Chief Postmaster General
Kerala Circle, Trivandrum

3. Union of India represented by
its Secretary,
Department of Posts
New Delhi.

...Respondents.

(By advocate: Mr TPM Ibrahim Khan, SCGSC (Rep)

The application having been heard on 9.3.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant has applied for selection and appointment to the post of Extra Departmental Branch Postmaster, Ookkade under Trivandrum South Postal Division, along with other candidates nominated by the employment exchange. The applicant who has rendered a total service of 107 days as EDBPM, Ookkade, apprehends that her candidature may not be considered by the respondents for the reason that her name has not been sponsored by the employment exchange. Therefore, she has filed this application, praying for a direction to the first respondent to consider her candidature also for selection and regular appointment to the post of EDBPM, Ookkade, giving due weightage to her past service.

2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the Supreme Court's decision in the case of Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also for selection and regular appointment to the post of Extra Departmental Branch Postmaster, Dokkede, though her name may not be sponsored by the employment exchange.

3. In the light of the submissions made by the learned counsel for the respondents, we dispose of the application with a direction to the first respondent to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Postmaster, Dokkede, in accordance with the rules, though her name may not be sponsored by the employment exchange.

No order as to costs.

(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

aa.

(A.V. HARIDASAN)
VICE CHAIRMAN

